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WP-26556-2023

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIJAY KUMAR SHUKLA

ON THE 2nd OF DECEMBER, 2024

WRIT PETITION No. 26556 of 2023

CHANNU BAI KATARE

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Dinesh Singh Chauhan - Advocate for petitioner.

Shri Prakhar Trivedi - PL for State.

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ORDER

Counsel for petitioner prays for withdrawal of the petition with liberty to file fresh properly constituted petition.

The petition is dismissed as withdrawn with the aforesaid liberty.

(VIJAY KUMAR SHUKLA)
JUDGE

VM